

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO.170/00030/2019

IN

ORIGINAL APPLICATION NO.170/01682/2018

DATED THIS THE 09TH DAY OF JANUARY, 2020

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

1. The Union of India,
Represented by its Secretary,
Ministry of Labour,
Sharma Shakti Bhavan,
Rafi Marg, New Delhi – 110 001.
2. Employees State Insurance Corporation,
Head Quarters Office,
'Pancha Deep Bhawan', CIG Road,
New Delhi-110 002, by the Director General.
3. Ministry of Personnel, Public Grievances & Pension,
Dept. Of Personnel & Training,
Govt. of India, North Block,
New Delhi – 110 001, by its Secretary,
4. The Medical Superintendent,
ESIC, Model Hospital,
Rajajinagar,
Bengaluru-560 010.Applicants in RA/Respondents in OA

(By Shri M.V. Rao, Senior Panel Counsel)

Vs.

Shri Bevinakatti Krishna,
O.T. Technician,
Aged about 34 years,
S/o Ramappa
Working in ESIC Model Hospital,
Rajajinagar, Bengaluru – 560 010Respondent in RA/Applicant in OA

(By Advocate Shri N.G. Phadke)

O R D E R (ORAL)
(HON'BLE DR. K.B. SURESH, MEMBER (J))

The review is filed on the ground that we had not given any reasons for granting Rs. 2800 Grade Pay. In fact, the government order has granted the Grade Pay of Rs. 2800 and the matter had been further concretized by the judgment which we have quoted which is on the same ground and among the similarly situated people alone. When the government itself had granted the same benefit to others of equivalent stature and equivalent nature, there need not be any further explanation.

2. The RA lacks merit. The RA is dismissed. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicants in RA No. 170/00030/2019

Annexure RA1 Copy of the order dated 09.04.2019 in OA No. 1682/2018

Annexure RA2 Copy of the Recruitment Rules for Group C Posts

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